

**IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH : BANGALORE**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER
and
SHRI ABRAHAM P GEORGE, ACCOUNTANT MEMBER**

**ITA No.585/Bang/2011
(Assessment year: 2005-06)**

Smt.Suvina Kripal,
No.78/Sy.No.175/6,
Near Anjaneya Temple, IB Road,
SOMWARPET
Dist.Kodagu. ... Appellant
Vs.
Income-tax Officer,
Ward 1,
Madikeri. ... Respondent

AND

ITA No.643/Bang/2011
(Assessment year: 2005-06)

Income-tax Officer,
Ward 1, Madikeri. ... Appellant
Vs.
Smt.Suvina Kripal,
No.78/Sy.No.175/6,
Near Anjaneya Temple, IB Road,
SOMWARPET,
Dist.Kodagu. ... Respondent

CORRIGENDUN

READ "2005-06" **IN STEAD OF** "2008-09" in the cause title of the Tribunal order dated 18/07/2014 in ITA Nos.585 & 643/Bang/2011

READ "16/03/2011" **INSTEAD OF** "29/11/2011" appearing in the first line of para.1 of the Tribunal order dated 18/07/2014 in ITA Nos.585 & 643/Bang/2011

sd/-

**(Abraham P George)
ACCOUNTANT MEMBER**

Bangalore:

Dated : 26th May, 2015.

sd/-

**(Smt. P.Madhavi Devi)
JUDICIAL MEMBER**

eksrinivasulu

Copy to :

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard file

By order

Assistant Registrar
Income-tax Appellate Tribunal
Bangalore